

आयकर अपीलीय अधिकरण, 'ए' न्यायपीठ, चेन्नई।  
IN THE INCOME TAX APPELLATE TRIBUNAL  
'A' BENCH: CHENNAI

श्री एबी टी. वर्की, न्यायिक सदस्य एवं श्री जगदीश, लेखा सदस्य के समक्ष  
BEFORE SHRI ABY T. VARKEY, JUDICIAL MEMBER AND  
SHRI JAGADISH, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.2161/Chny/2024

St. Thomas Syro Malabar Catholic  
Church,  
C/o Sneha Deepam,  
Alamelumangapuram,  
Vellore – 632 009.  
[PAN: AAWTS 8947E]

**Vs.** The Commissioner of Income  
Tax (Exemptions),  
Chennai.

(अपीलार्थी/**Appellant**)

(प्रत्यर्थी/**Respondent**)

अपीलार्थी की ओर से/ Appellant by  
प्रत्यर्थी की ओर से /Respondent by

: Shri Arun Kurian Joseph, C.A  
: Shri Nilay Baran Som, CIT

सुनवाई की तारीख/Date of Hearing

: 14.11.2024

घोषणा की तारीख /Date of Pronouncement

: 20.11.2024

**आदेश / ORDER**

**PER JAGADISH, A.M :**

Aforesaid appeal filed by the assessee is directed against the order of the Learned Commissioner of Income Tax (Exemptions), Chennai dated 18.07.2024.

2. When this appeal was taken up for hearing, the Id. Counsel for the assessee has submitted that the assessee is not interested in

: - 2 - :

prosecuting the appeal and thus, the Id. counsel prayed for permission to withdraw the appeal filed by the assessee.

3. In view of the above submissions of the Id. Counsel for the assessee and there being no objection raised by the Id. DR, the appeal filed by the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

*Order pronounced on 20<sup>th</sup> November, 2024.*

**Sd/-**  
**(एबी टी. वर्की)**  
**(ABY. T. Varkey)**

**न्यायिक सदस्य / Judicial Member**

**Sd/-**  
**(जगदीश)**  
**(Jagadish)**

**लेखा सदस्य / Accountant Member**

चेन्नई/Chennai, दिनांक/Dated: 20<sup>th</sup> November, 2024.

EDN/-

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त/CIT, Chennai
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF